

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
31-05-2024 AT 10:30 AM**

**Company Petition 8/241//2021
AND
IA (CA) 105/2024 in Company Petition 8/241//2021
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Narasimha Vara Prasad Anala

...Petitioner

AND

Tirumalaturupati Global Infratech Ltd & & 70 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Ms Vahini Sai, for petitioner present physically.

Learned Counsel Mr Dharma Suri, for Respondent No.4 present physically.

Learned Counsel Mr Parameshwar Reddy, for Respondent Nos 14,16 and 17 present through Video Conference.

Learned counsel for the petitioner reports not ready. At request matter adjourned to 20.06.2024 as a last chance.

IA (CA) 105/2024

For hearing, matter adjourned to 20.06.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**